

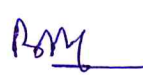
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.251/252/HDB/2017
NAME OF THE COMPANY	Sri Surya Chandra Chits Private Limited
NAME OF THE PETITIONER(S)	Venkata Raanarao Lokareddi
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy For V. Venkat Ram Reddy	Advocate	manpal@vanguards 9000655656	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Mr.B.Manpal Reddy learned counsel, representing Mr.V.Venkat Ram Reddy, present for Petitioner.

Learned counsel appearing for the applicant filed memo seeking permission to withdraw the Application.

The affidavit of second Applicant is enclosed to the memo.

Permission granted. Application is disposed of as withdrawn.

Applicant to inform the RoC about the withdrawal of the Application.


MEMBER (Judicial)